

C. A. T. Bench, JAIPUR

Date of Order

Orders

3.2.93

Mr. Anil Khanna Counsel for the
Mr. Manish Bhandari Counsel for the ^{applicant} respondents.

Heard.

This is an M.P. for restoration
of ^{The} O.A. No. 244/92, which was
dismissed in default on 19-11-92.

There are sufficient grounds for
restoring the same. This M.P.
is accepted. O.A. No. 244/92
is restored to its original
number. The O.A. be listed
for admission on 2.3.93.

M.P. stands disposed of
by
Gopal Krishna
Member

Cy sent to the app
& up no 1 on
vide 1277 to 1278

Date 16-2-93

15/2/93